

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/423/2023 in Company Petition IB/102/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Kling Enterprises India Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	
<b>NAME OF THE RESPONDENT(S)</b>	
<b>UNDER SECTION</b>	<b>10 of IBC</b>

**ORDER**

**IA(IBC)/423/2023**

This is an application filed by the RP, seeking to take the 2<sup>nd</sup> Progress Report on record. The said progress report is taken on record and the application is accordingly disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**